

[Print](#)**Defective Case Register from 2025-11-06 to 2025-11-06**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/33812/2025	JUGALA KISHORE PANDA	2025-11-06	.Name Of The Filing Advocate Not In Capital Letters In The Petition
2	D-BLAPL/33713/2025	DEBASIS BISWAL	2025-11-06	14-NOT PROPERLY INDEXED.
3	D-WA/45302/2025	SURYA NARAYAN PATNAIK,A.G.A	2025-11-06	Para no. not correctly furnished in I.A.
4	D-ABLAPL/33823/2025	JYOTIRMAYA SAHOO	2025-11-06	1. Status of Address of the Petitioners not correct. 2. Annexure 1 page 10 not legible. 3. OHCBA Welfare Fund Rs.50 not paid.
5	D-CONTC/45075/2025	ADV.	2025-11-06	Code Not indicated.cause tile of annex.1 to be filed.
6	D-WP(C)/45225/2025	PIYUSH AGRAWAL	2025-11-06	page no. 243 not neat.
7	D-ABLAPL/33834/2025	BISWABHUSAN DAS	2025-11-06	i) Page 11 not legible.
8	D-WP(C)/45022/2025	NIRANJAN PANDA	2025-11-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.Deponent not sign in the affidavit.
9	D-CONTC/44967/2025	ADV	2025-11-06	i)Sl. no. 3 of the affidavit not correct.ii) Postal receipt of communication of order not filed. iii) Fir further SR.
10	D-WP(C)/45204/2025	HRUSIKESH GHADAI	2025-11-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
11	D-CMAPL/43868/2025	ADV	2025-11-06	AU fee Rs 2.25/- payable, Rs-2 paid/-, Rs-0.25/- to be paid. 2. Put up for SR after filing of complete c. copy of impugned order.
12	D-WP(C)/45013/2025	ALOK KUMAR PANDA	2025-11-06	Date of Copy of application vide annex-3 not tally with Index.
13	D-CONTC/44975/2025	ADV.	2025-11-06	1.Status of opp. party not correct 2. Paragraph no. mentioned in affidavit not correct.
14	D-WP(C)/44870/2025	ASHOK KUMAR SAHOO	2025-11-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 in the affidavit not correctly mentioned.Page 19 not neat and proper arranged.
15	D-ABLAPL/33775/2025	TARA PRASAD MOHAPATRA	2025-11-06	Annexure 1 page 7 and 10 not legible.
16	D-WP(C)/44995/2025	PRAMODA KUMAR MISHRA	2025-11-06	Grounds before prayer not furnished
17	D-CRLA/31936/2025	ANAND JENA	2025-11-06	Status of appellant not furnished 1-Date of charge sheet wrongly mentioned in Date chart, 2-Annexure-1 not mentioned at top of page No.19, 3-Page No. not correctly furnished on index of Annexure-1

18	D-BLAPL/33730/2025	SARADA PRASAD DASH	2025-11-06	The case pending before the Lower Court mentioned in the petition is not correct.
19	D-BLAPL/33733/2025	BHABANI SANKAR DAS	2025-11-06	Para-2 of the Affidavit is not correct.
20	D-WP(C)/45434/2025	KRISHNA CHANDRA SAHU	2025-11-06	Page no-27 not properly page mark.
21	D-MACA/45016/2025	ADAM ALI KHAN	2025-11-06	1. Period of Delay 7 days
22	D-WP(C)/45485/2025	BRAJA MOHAN SARANGI	2025-11-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
23	D-BLAPL/33760/2025	SOUBHAGYA KUMAR DASH	2025-11-06	1. The name of the LTI has not been mentioned in V. Nama. 2. Mobile Nos. of the Advocates have not been furnished in V.Nama.
24	D-BLAPL/33690/2025	DILLIP KUMAR MOHANTY	2025-11-06	.Subject Code incorrectly Mentioned
25	D-CRLA/32950/2025	DEBASNAN DAS	2025-11-06	Annexure-1 not marked in index
26	D-WP(C)/45241/2025	PIYUSH AGRAWAL	2025-11-06	Page no.318 not neat.
27	D-BLAPL/33694/2025	BISHNU PRASAD PRADHAN	2025-11-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. The name of Informant and address mentioned in cause title, para-2 and address of victim at para-3 be deleted, thereafter put for S.R.
28	D-CONTC/45135/2025	ADV.	2025-11-06	1. Nomenclature not correctly furnished Sl. no. 3 in Index. 2. Fathers name of the op. no.1 not correctly furnished in cause title.
29	D-WP(C)/44759/2025	BIDISHA SAHU	2025-11-06	Page no. 22 and 23 not neat.
30	D-MACA/45035/2025	DEBASISH PATNAIK	2025-11-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. appellant 2 and 3 not executed
31	D-BLAPL/33872/2025	JAYARAM MALLICK	2025-11-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page marking not proper and not proper arranged.
32	D-WP(C)/45323/2025	SAMARENDRA BEURA	2025-11-06	D.c. fee of Rs. 2/- not paid
33	D-WP(C)/44985/2025	SONALI PANIGRAHI	2025-11-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Rs.10.00 not paid in V.Nama
34	D-WP(C)/44906/2025	TUSHAR KANTA NAYAK	2025-11-06	Annexs are not page mark and not mentioned in the index.
35	D-WP(C)/44901/2025	ALOK KUMAR MOHAPATRA	2025-11-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
36	D-MACA/45056/2025	PRADEEP KUMAR MISHRA	2025-11-06	MACA does not lie

37	D-WP(C)/44891/2025	ANAND PRAKASH DAS	2025-11-06	14-NOT PROPERLY INDEXED. Not properly page marked.
38	D-WP(C)/44887/2025	UPASANA BAL	2025-11-06	Date of execution not furnished.
39	D-WP(C)/44910/2025	PRASANTA KUMAR MOHANTY (2)	2025-11-06	page no.21 22 36 and 37 are not neatly legible
40	D-WP(C)/44919/2025	MANOJ KUMAR MOHANTY	2025-11-06	sl.14 repeated two times in petition para.
41	D-MACA/45293/2025	ADAM ALI KHAN	2025-11-06	statutory deposit made, further SR after filling of c copy
42	D-RVWPET/41831/2025	ADV.	2025-11-06	AU fee Rs 2.25/- to be paid. 2.Provision of Law Not furnished. i) Nomenclature not correctly furnished in RVWPET and I.A. II) Vernacular certificate not furnished in Rvwpet and I.A. iii)c. copy not in proper place
43	D-MACA/44989/2025	RIMJHIMBALA PATI	2025-11-06	statutory deposit not made
44	D-MACA/45305/2025	SOMNATH ROY	2025-11-06	statutory deposit not made
45	D-WP(C)/45377/2025	SARADA PRASANNA SARANGI	2025-11-06	Address of op-2 not furnished
46	D-ABLAPL/33778/2025	RAMESH CHANDRA MAHARANA	2025-11-06	1. Name and Address of Informant appearing in C.T. and name in Para 1 be redacted.
47	D-ABLAPL/33642/2025	GAUTAM MISHRA	2025-11-06	1. Name of P.S. not mention ed in the Address of the Petitioners. 2. Age and Fathers name of Pet. No. 4 not mentioned in C.T. 3. Occupation of Deponent not mentioned.. 4. Annexure 1 not attested. 5. Name of Pet No.2 in C.T. not tally with signature
48	D-CRLA/33707/2025	BYOMOKESH SAHOO	2025-11-06	Put up for S.R. after redacting the names of relatives of the victim from appeal memo
49	D-MSA/45133/2025	SMITA RANJAN PATNAIK	2025-11-06	Put up for further S.R after filing the C.Copy of the Trial Court
50	D-ABLAPL/33827/2025	TUKUNA KUMAR MISHRA	2025-11-06	1. Date Chart not furnished. 2. Synopsis not page marked. 3. Reference certificate not proper. 4. Annexure 2 not attested.
51	D-CRLMP/33774/2025	MRUGANKA MAULI PATNAIK	2025-11-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
52	D-CRLMC/33870/2025	RABINDRA NATH PRUSTY	2025-11-06	1. Page no.25 not legible. 2. Page no. 24 Annex-2 not exhibited. 3. Signature of the petitioner no. 3 in V.nama not tally with cause title.
53	D-BLAPL/33800/2025	SURYAKANTA DWIBEDI	2025-11-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. I) Page -9 not legible.ii) For further SR.
54	D-CONTC/45078/2025	ADV.	2025-11-06	Provision of Law Not properly furnished. 2.Code Not correct. 3. Sl. 4 of affidavit not proper

55	D-WP(C)/45236/2025	PIYUSH AGRAWAL	2025-11-06	Page no.317 not neat
56	D-BLAPL/33809/2025	SK. ZAFARULLA	2025-11-06	i) Page mark of annexure-1 in index not correct.
57	D-CMP/45227/2025	SATYA NARAYAN MISHRA 4	2025-11-06	3-AUTHENTICATION FEE IS DEFICIENT. M.C No.mentioned at the Page-1 and in the Prayer does not tally with Annexure-4.
58	D-WP(C)/45219/2025	PIYUSH AGRAWAL	2025-11-06	Page no. 319 not neat
59	D-BLAPL/33805/2025	BIJAY KUMAR BEHERA	2025-11-06	i) C. Copy of Rejection order not filed.ii) For further SR.
60	D-WP(C)/45267/2025	SAUBHAGYA KUMAR SAMAL	2025-11-06	1. Date of Letter under Annexure-8 does not tally with Index and para-11 of the petition
61	D-CRP/45119/2025	BRAHMANANDA TRIPATHY	2025-11-06	This may be regd. as CMP
62	D-WP(C)/44279/2025	SUBHRANSU BHUSAN MOHANTY	2025-11-06	Annex-4 not properly paginated as per Index.2.Page no.79 not neat and legible.
63	D-CRLMA/33885/2025	SOUMYA RANJAN DAS	2025-11-06	i) Date of order wrongly mention in Cause title and prayer. ii) BLAPL wrongly mention in Index SL. no. 3.
64	D-WP(C)/45209/2025	PIYUSH AGRAWAL	2025-11-06	Page neat. no.233 and 234 not neat.
65	D-BLAPL/33810/2025	JYOTIRMAYA SAHOO	2025-11-06	i)Date of F.I.R. not correct in petition marked as annexure-1.
66	D-CMP/43065/2025	PRAJNA SARITA MOHANTY	2025-11-06	Age of Petitioner No-4 not mentioned in the Petition
67	D-WP(C)/43654/2025	AFRAAZ SUHAIL	2025-11-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
68	D-WP(C)/45203/2025	PIYUSH AGRAWAL	2025-11-06	Page nos.233 and 234 not neat
69	D-CRLMP/33648/2025	ASHOK KUMAR SAHOO	2025-11-06	provision of law not correct
70	D-CRLMC/33742/2025	BISWARANJAN DALAI	2025-11-06	1.Subject code incorrectly mentioned in Index.2. G.R.Case no. not correctly mentioned in Synopsis and para-1 of the petition.
71	D-WP(C)/44644/2025	DR. BINODA KUMAR MISHRA	2025-11-06	At page no.126 Annex-126 not exhibited.2. Between page nos.178 and 179 one irrelevant page inserted be removed..Petition not correctly addressed to Honorable Court
72	D-BLAPL/33638/2025	BISWARANJAN DALAI	2025-11-06	i) Occupation of the deponent mismatched mentioned in affidavit and declaration of the affidavit.
73	D-CRLREV/33825/2025	DIPTIREKHA NANDA	2025-11-06	Period of Delay 11 days.
74	D-CRLMC/33737/2025	BISWARANJAN DALAI	2025-11-06	1. Subject code incorrectly mentioned in Index.2. G.R.Case no. not correctly mentioned in Synopsis and para-1 of the petition.
75	D-WP(C)/44654/2025	MANORANJAN MUDULI	2025-11-06	.Receipt Showing Serv.copy To cg not Filed.
76	D-TRPCRL/33595/2025	BANSHIDHAR SATAPATHY	2025-11-06	1-COURT FEE IS DEFICIENT.

				7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
77	D-ABLAPL/33734/2025	SAROJ KUMAR PADHI	2025-11-06	20-VERNACULAR CERTIFICATE NOT FURNISHED.
78	D-CRLMC/33612/2025	RAMDAS ACHARY	2025-11-06	1. Subject code not correctly furnished in Asseesment Slip. 2. Occupation not furnished in affidavit. 3. Signature of the deponent in affidavit not tally with cause title.
79	D-CRLMC/33593/2025	SAMBEET PATTANAYAK	2025-11-06	1. Fathers name of the petitioner not correctly furnished in affidavit.
80	D-BLAPL/33756/2025	JAGABANDHU SAHU	2025-11-06	1. C.Copy or Free Copy of Rejection order is not filed.
81	D-WP(C)/45045/2025	RAMESH CHANDRA JENA	2025-11-06	.Receipt Showing Serv.copy To cg not Filed.
82	D-CRLMC/33614/2025	PRAMOD CHANDRA SEJPADA	2025-11-06	1. As per body of the petition Annex-2 not filed. 2. I.A. petition are not paginated. 3. Page nos 3 to 6 not Attested.
83	D-WP(C)/44993/2025	SATYAM DAS PATTANAİK	2025-11-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
84	D-CMP/45269/2025	AMIT PRASAD BOSE	2025-11-06	The discrepancy in the name of Petitioner -4 be reconciled as per Trial Court
85	D-WP(C)/44940/2025	SARAT CHANDRA MEKAP	2025-11-06	vehicle bearing No. OD 33A 7334 appears to be wrong.
86	D-WP(C)/44930/2025	MANOJ KUMAR MOHANTY	2025-11-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
87	D-MACA/32451/2025	GIRIJA PRASAD DUTTA	2025-11-06	Period of Delay 94 days
88	D-FAO/45146/2025	KARUNAKAR DAS	2025-11-06	appellant no 2 not executed
89	D-CRLA/31602/2025	ASHOK KUMAR SARANGI	2025-11-06	Period of Delay 36 days (I.A. for condonation of delay not filed) 2. Code Wrongly indicated 1-Synopsis and date chart not mentioned on index, 2-Status of appellant not furnished in cause title, 3-The name of appellant to be corrected in cause title in I.As., 4-Para No,wrongly furnished in declaration of affidavit in I.A.No.2788/2025, 5-Annexure-1 not marked at top of page No.13
90	D-CONTC/44890/2025	ADV.	2025-11-06	petitioner name with address in cause title and affidavit not tally with annexs
91	D-CRLMC/33669/2025	ANWESHA MISHRA	2025-11-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Annexure-1 not properly page marked in Index.2. Name of Father of the deponent on affidavit does not tally with declaration in the petition and I.A.
92	D-CRLA/33487/2025	AMULYA RATNA PANDA	2025-11-06	Trial court case no. not mentioned in I.As.

93	D-CRLMC/33712/2025	PURNA CHANDRA DAS	2025-11-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. C.Copy of Charge sheet to be filed.1. The name of the Lower court not furnished in the cause title.
94	D-WP(C)/45206/2025	BRUNDABAN ROUT	2025-11-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
95	D-CRLA/33685/2025	PRATIK DASH	2025-11-06	Date of judgement wrongly furnished in date chart
96	D-CONTC/45082/2025	ADV.	2025-11-06	1. PAGING OF INDEX BE OMITTED 2.PAGE NO. 10 NOT AVAILABLE 3. COPY OF ORDER PASSED DTD. 25.08 2025 IN CONTC. NO.3797/2025 BE FILED . THEN PUT UP FOR SR
97	D-CRLMP/33446/2025	GIRIJA PRASAD DUTTA	2025-11-06	PAGE NOS. 17 TO 20 NOT LEGIBLE
98	D-EXP/45199/2025	BIDESH RANJAN BEHERA	2025-11-06	Put up for SR after filing of c. copy of impugned order
99	D-ABLAPL/33824/2025	KURESH PRASAD DASH	2025-11-06	1. Cause Title incomplete. 2. Name of father of Pet. No.1 not mentioned in C.T. 3. Petition page 1 to 6 not properly typed.
100	D-EXP/45190/2025	BIDESH RANJAN BEHERA	2025-11-06	Put up for SR after filing of c. copy of impugned order.
101	D-CONTR/33667/2025	ADV.	2025-11-06	IN VIEW OF THE ORDER PASSED IN CONTR. NO.18/ 2025 DTD.17.10. 2025. IT MAY BE REGISTERED AS CONTC.
102	D-CRLA/30109/2025	MANAS KUMAR CHAND	2025-11-06	Court Fee Rs.6.00 not paid 2. Code Wrongly indicated
103	D-BLAPL/33500/2025	PRADEEP KUMAR KUNDU	2025-11-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Year of F.I.R. under Annexure-1 does not tally with para-1 of the petition.2. As per rejection order Under Annexure-2,the name of the Lower court does not tally with petition.3. Informant address mentioned in the cause title.
104	D-WA/45280/2025	MANOJA KUMAR KHUNTIA	2025-11-06	Put up for SR after filing of c. copy of impugned order .
105	D-ABLAPL/33826/2025	JYOTIRMAYA SAHOO	2025-11-06	1. OHCBA Welfare Fund Rs.50 not paid.
106	D-WP(C)/44863/2025	SATYA RANJAN PATI	2025-11-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 24 35 36 and 59 not neat. Date not mentioned in the v.nama.
107	D-RSA/41695/2025	NIRANJAN PRASAD PATRA	2025-11-06	1. Authentication fee due on the Appellate Court Judgement Rs 02/-Paid. Decree Rs 05/- Not Paid 2.C.Fee Payable and Paid be corrected.
108	D-WP(C)/45389/2025	SUSANTA SEKHAR MOHAPATRA	2025-11-06	Authorization with regard to swear affidavit on behalf of other petitioner not furnished in affidavit.

109	D-CRLA/33592/2025	RAJENDRA NARAYAN ROUT	2025-11-06	Period of Delay 62 days (I.A. for condonation of delay not filed)
110	D-WP(C)/44838/2025	BASUDEV SETHI	2025-11-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
111	D-CRLA/31940/2025	ANAND JENA	2025-11-06	Status of appellant not furnished 1-Annexure-1 not marked at top of page No.17, 2-S.T.Case No.wrongly furnished in being aggrieved para
112	D-WP(C)/44852/2025	BRUNDABAN ROUT	2025-11-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page marking not proper. 2..Receipt Showing Serv.copy To cg not Filed.
113	D-CRLMC/33743/2025	PRANAB RANJAN CHHATOI	2025-11-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
114	D-CONTC/44952/2025	PRANAB KUMAR GHOSE	2025-11-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i)Date of Annexure-1 not correct in Index.ii) Reference certificate not furnished.iii) para -4 not correct in affidavit.
115	D-ABLAPL/33772/2025	DILLIP KUMAR PATTANAYAK	2025-11-06	1. Synopsis not mentioned in the Index. 2. Date Chart marked as App I not correct. 3. PS case year mentioned in Para 3 not correct.
116	D-BLAPL/33683/2025	DIBYA JYOTI SAHOO	2025-11-06	1. Page Nos.21 and 22 are not legible properly
117	D-CONTC/44947/2025	SANDHYARANI PANI	2025-11-06	i) Para -4 of the petition date not correctly mentioned.ii) paragraph nos . mentioned in declaration of the affidavit not correct.
118	D-ABLAPL/33813/2025	PRIYA RANJAN MISHRA	2025-11-06	1. Reference certificate not proper.
119	D-ABLAPL/33808/2025	AKSHAYA KUMAR SAHOO	2025-11-06	1. Age of Pet. No. 6 not mentioned in C.T. 2. Annexure 1 page 10 not legible.
120	D-BLAPL/33681/2025	SATYA JEET ROUT	2025-11-06	The Lower Court mentioned in the Cause Title petition and prayer portion does not tally with that of rejection order.
121	D-WP(C)/44851/2025	RABINDRA NATH PANDA	2025-11-06	.Petition not correctly addressed to Honorable Court
122	D-TRP(C)/44950/2025	NABA KISHORE GURU	2025-11-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
123	D-BLAPL/33758/2025	SUSIL KUMAR PATNAIK	2025-11-06	1. Page No. 9 is not legible properly
124	D-CRLA/33499/2025	SK. ZAFARULLA	2025-11-06	Nature application mentioned in cause title of I.A.No.2956/2025 not match with prayer
125	D-ABLAPL/33818/2025	BIBHU PRASAD MOHANTY	2025-11-06	1. Occupation of Deponent not mentioned.
126	D-CONTC/45066/2025	ADV.	2025-11-06	Code Not indicated. 1. Sl. nos. 2 and 5 in affidavit are not proper. 2.page no. 10 not legible. 3. cause title of annex.1 to be filed.
127	D-CONTC/45055/2025	ADV.	2025-11-06	Provision of Law Not proper.

128	D-WP(C)/45277/2025	DIPTI RANJAN MOHAPATRA	2025-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
129	D-CONTC/45137/2025	ADV.	2025-11-06	1. As per mentioned in Index Annexures are not properly arranged.
130	D-CRLA/33514/2025	VIVEKANANDA JENA	2025-11-06	Status of appellant not furnished 2. Code Wrongly indicated 3.P.W.-2 wrongly indicated instead of D.W. at para-5
131	D-WP(C)/44864/2025	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2025-11-06	.Subject Code Not Furnished .
132	D-CONTC/45410/2025	ADV.	2025-11-06	1. Synopsis and date chart not mentioned in index.2.W.P.(c) no , not tally with annex.1. 3.page nos. 21 and 22 are not neat.
133	D-CRLA/33554/2025	DEEPAK KUMAR PANDA	2025-11-06	1-Date charge sheet wrongly furnished in date chart, 2-Para Nos.are left blank in declaration of affidavits in I.As
134	D-WP(C)/44837/2025	RABINDRA NATH PANDA	2025-11-06	.Petition not correctly addressed to Honorable Court
135	D-CRLMC/33650/2025	SATYA RANJAN MULIA	2025-11-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for further S.R.
136	D-WP(C)/45141/2025	PRADYUMNA KUMAR SAHOO	2025-11-06	Annexure-9 not available in file.Page nos .65 and 66 not neat.Address of op-1 not furnished
137	D-WP(C)/45312/2025	SWAPNIL ROY	2025-11-06	20-VERNACULAR CERTIFICATE NOT FURNISHED.
138	D-CONTC/45140/2025	ADV.	2025-11-06	1. As per mentioned in Index Annexures are not properly arranged. 2. Sl. no. 2 not correctly furnished in affidavit.
139	D-LAA/39420/2025	DHANANJAYA MUND	2025-11-06	Valuation and C.Fee Payable be correctly furnished. Put up there after for further S.R.
140	D-WP(C)/44842/2025	RABINDRA NATH PANDA	2025-11-06	.Petition not correctly addressed to Honorable Court
141	D-CRLMC/33680/2025	ARJUNA CHARANA BEHERA	2025-11-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for further S.R.
142	D-BLAPL/33815/2025	MOHAN BAG	2025-11-06	i) Date of Rejection order not correct in Date chart.
143	D-CRLA/33587/2025	AKSHAYA KUMAR SAHOO	2025-11-06	1-Nature of application wrongly furnished in reference certificate, 2-Date of charge sheet wrongly furnished in date chart
144	D-CONTC/45074/2025	ADV.	2025-11-06	Provision of Law Not properly mentioned.
145	D-WP(C)/44846/2025	RABINDRA NATH PANDA	2025-11-06	.Petition not correctly addressed to Honorable Court
146	D-CRLMC/33716/2025	ANUP KUMAR MOHAPATRA	2025-11-06	1. Annexure-5 not marked on the file and not page marked.2. Date of Information and order under Annexure-1 and 5 does not tally with Index and para-6 and 12 of the petition.3.As per impugned order under Annexure-5, the

				name of the Lower court does not tally with prayer of the petition.
147	D-BLAPL/33790/2025	SATYA RANJAN MULIA	2025-11-06	i) Page no. 12 not properly scanned.
148	D-CMP/45105/2025	NRUSINGH CHARAN ROUT	2025-11-06	C.copy of annexure-7 not filed.Date of order not correct in prayer.
149	D-ARBA/44936/2025	NILAKANTHA JUJHARSINGH	2025-11-06	1.Put up for SR after filing of Certified copy of under annex-2.
150	D-WP(C)/45215/2025	PIYUSH AGRAWAL	2025-11-06	Page no. 237 not neat
151	D-BLAPL/33817/2025	PRASHANTA KUMAR NAYAK	2025-11-06	i) Name of the pending trial court not correct in cause title, para-1 and prayer of the petition.
152	D-CRLA/33750/2025	BISWAJIT MOHANTY	2025-11-06	L.A.W.S. stamp of Rs.10.00 not paid 2.Status of appellant not furnished
153	D-WP(C)/44849/2025	MANORANJAN PADHI	2025-11-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 29 and 30 not neat.
154	D-CRLMC/33624/2025	ASHOK KUMAR JENA	2025-11-06	1. Annexure-3 not properly arranged.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 06-11-2025 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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